

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

CP (CAA) No. 16/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Gajanand Tradecomm Pvt. Ltd. -And- Bhujadhari Commodities Pvt. Ltd. & Ors.
Under Section	230-232

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saroj Kumar Ray, PCS.
Mr. Shaswat Kumar Rout, Adv.

For Respondent (s)

:

ORDER

Ld. Authorised Representative, PCS, Mr. Saroj Kumar Ray, appearing for the applicant. Two weeks' time is granted to file response in respect of RD Report. List the matter on 29.05.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)